

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2023 AT 10.30 AM**

Rst. A (IBC) 23/2023 in CP(IB) No. 269/9/HDB/2018
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Monitoring Committee
through State Bank of India

...Operational Creditor

VS

Ghanshyam Surajbali Kurmi

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Rst. A (IBC) 23/2023

Learned Counsel Mr. Srikanth Rathi for Mr. VVSN Raju for applicant present through Video Conference. Issue notice to the respondent through registered/speed post and through e-mail, to be taken up within 3 days' time. Meanwhile observations/ counters if any, to be filed by the Respondent within 14 days' time. Matter adjourned to 11.01.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)